

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 10.09.2021 (FRIDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 601 of 2021	Dharmesh Jain, Managing Director (Suspended) Vs. IDBI Trusteeship Services Ltd. & Anr.	Kunal Mimani	Durgesh Khanapurkar Debashree Dey-R1 Harshad Vyas- Intervener
<b>2.</b>	Comp. App. (AT) (Ins) No. 613 of 2021 <b>(With Defects)</b>	Dharmesh Jain, Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	Navneet Gupta Ajay Monga-R1 Mukesh Kathuria-R2
<b>3.</b>	Comp. App. (AT) (Ins) No. 614 of 2021	Dharmesh Jain Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	Navneet Gupta Ajay Monga-R1 Mukesh Kathuria-R2
<b>4.</b>	Comp. App. (AT) (Ins) No. 729 of 2021 <b>(With Defects)</b>	Rupinder Singh Gill Vs. Three C Universal Developers Pvt. Ltd. Through Resolution Professional Rakesh Kumar Gupta	Prachi Johri	Abhishek Anand Viren Sharma Rakesh Kr. Gupta- RP
<b>5.</b>	Comp. App. (AT) (Ins) No. 735 of 2021	Rajiv Shrivastava Vs. Manish Kumar Gupta Resolution Professional of Three C Projects Pvt. Ltd. & Anr.	Lokesh Malik	
<b>6.</b>	Comp. App. (AT) (Ins) No. 742 of 2021 <b>(With Defects)</b>	Deceased Ram Kumar Yadav Through his legal heirs Vijay Pal & Sahab Ram Vs. Jindal Buildsys Ltd.	Udit Kishan	

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-sd/-  
Registrar**